

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O.A. No.60/893/2018 Date of decision: 19.12.2019

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

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Harish S/o Balbir Saini, aged about 31 years, Postal Assistant (under suspension), Rohtak, H.O. 124001. Group C.

... APPLICANT

VERSUS

1. Union of India through its Secretary, Ministry of Communications, Department of Information and Technology, Sanchar Bhawan, Ashoka Road, New Delhi-110001.
2. Chief Post Master General, Haryana Circle, Ambala, Haryana-133001.
3. Director of Postal Services, Haryana Circle, Ambala, Haryana-133001.
4. Superintendent of Post, Rohtak Division, Rohtak-124001.

... RESPONDENTS

PRESENT: Sh. Rajesh Khandelwal, counsel for the applicant.
Sh. B.B. Sharma, counsel for the respondents.



ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the applicant submits that this petition posing challenge to the suspension of the applicant has been rendered infructuous as during its pendency, the applicant has been removed from service and hence the O.A. may be disposed of as such.
2. Ordered accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 19.12.2019.

Place: Chandigarh.

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